

have been sanctioned out of turn allotment on medical grounds are waiting for allotment, a ban has been temporarily imposed upto 31st December, 1968 not to consider any application. All these five cases will be considered after the ban is removed.

(c) and (d). Do not arise.

Physiotherapy and Occupational Therapy Department in Willingdon Hospital, New Delhi

1967. DR. RANEN SEN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Physiotherapy Department and Occupational Therapy Department has been opened in the Willingdon Hospital, New Delhi which is drawing number of patients every day;

(b) if so, whether there is any scheme to expand the Department by recruiting trained hands and training new recruits who would administer treatment to the ever increasing number of patients; and

(c) if so, the broad details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):

(a) Yes.

(b) No.

(c) Does not arise.

Loan from U.S.A.

1968. DR. RANEN SEN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans so far received by India from U.S.A.;

(b) the rate of interest charged on these loans;

(c) the annual burden of repayment of these loans;

(d) the amount which has been repaid to U.S.A. by way of interest charges and principal; and

(e) how Government propose to repay the balance and how long it will take to complete the repayment?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI):

(a) The total amount of loans received (in terms of agreements signed) by India from the USA comes to Rs. 4157.84 crores as on 31-8-1968, including P.L. 480 rupee loans. Of this, Rs. 2217.24 crores are repayable in dollars and Rs. 1940.60 crores in rupees.

(b) Interest rates are different for different loans and vary between 3/4 per cent and 6 per cent per annum.

(c) According to the present estimates principal and interest payable during the current year and the next two years will be as follows:

Year	(Rs. crores)			
	Financial		Interest	
	Total	of which in dollars	Total	of which in dollars
1968-69	64.60	37.18	68.30	24.90
1969-70	69.83	40.80	70.14	26.98
1970-71	68.57	38.15	67.83	25.08

(d) Upto 31-8-1968 a sum of Rs. 554.11 crores has been paid to U.S.A. on account of principal (Rs. 274.13 crores) and interest (Rs. 279.98 crores) Of this, a sum of Rs. 227.40 crores has been paid in dollars on account of principal (Rs. 128.68 crores) and interest (Rs. 98.72 crores).

(e) The liabilities on account of principal and interest will be met from export earnings where such liabilities have to be discharged in foreign currency and from rupee resources where they are payable in rupees. The repayment of these loans will extend till the year 2008.